

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

original Application No.548/2001

Jabalpur, this the 8th day of April, 2004

HON'BLE SHRI M.P.SINGH, VICE CHAIRMAN
HON'BLE SHRI MADAN MOHAN, MEMBER (J)

Nagorao Bhagchand Nagle,
aged about 61 years,
Retired Railway Guard
R/o Opposite Railway Station,
Ram Nagar, Betul Distt.
Betul (MP).

...Applicant

(By Advocate: Shri K.G.Mashur)

-versus-

1. Union of India through
Secretary,
Ministry of Railways,
New Delhi.
2. The Divisional Railway Manager,
(Personnel) Central Railway,
Nagpur (Maharashtra)

...Respondents

(By Advocate: Shri M.N.Banerjee)

O R D E R

By Madan Mohan, Member (Judicial):

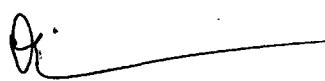
initially
The applicant was/appointed as Coaching Clerk on
12.3.1960 and thereafter was promoted to the post of Guard
by the respondents. The applicant took voluntary retirement
w.e.f. 7.5.1996. The present application has been filed by the
~~against~~ applicant, the incorrect and improper fixation of pension
consequent upon implementation of Vth Central Pay Commission.

2. Heard the learned counsel for the parties.
3. During the course of arguments, learned counsel for the
applicant submitted that the applicant will be satisfied if
is directed to make a detailed representation to the respondents
with a direction to them to consider the said representation
and pass a speaking, reasoned and ~~detailed~~ order within a
reasonable time. Learned counsel for the respondents did not
oppose the said request of the learned counsel for the applicant.



4. In view of the above, the applicant is directed to file a fresh detailed representation of his grievances to the respondents within a period of one month from the date of receipt of a copy of this order. If he complies with this order, the respondents are directed to consider the said representation of the applicant sympathetically by passing a reasoned, speaking and detailed order in accordance with rules within a period of three months from the date of receipt of such representation, under intimation to the applicant.

5. With the above directions, the O.A. is disposed of with no order as to the costs.


(Madan Mohan)
Member (J)


(M.P. Singh)
Vice Chairman

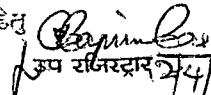
/na/

पृष्ठांकन सं. ओ/न्या..... जवलपुर, दि.....
प्रतिलिपि आवेदन को.....

- (1) सचिव, उत्तर राजाला को..... जवलपुर
- (2) आवेदन की/की अली..... के काउंसल
- (3) प्रत्यर्थी श्री/मिस/मु. के काउंसल
- (4) गंगापाल, घोटाला, जहलपुर, उत्तर प्रदेश

K.R. Mashur

MN Banerjee


उप सचिव/सचिव


12/11/09